

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:227
ANSWERED ON:07.03.2006
PHALGUNA SAKA SMUGGLING OF NARCOTICS
Kanodia Shri Mahesh Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether narcotics are being smuggled into India from neighboring countries;
- (b) if so, the details in this regard;
- (c) the quantum of various narcotics seized during each of the last three years; and
- (d) the steps taken by the Government to check smuggling of narcotics?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.227 REGARDING SMUGGLING OF NARCOTICS FOR ANSWER ON 7.3.2006.

(a) & (b): Seizures made and reports received indicate that Heroin, Hashish and Ganja continue to be smuggled into the country from and through neighbouring countries, across the borders of India.

(c): Following are the figures of seizures made during the last three years by various drug law enforcement agencies:

Qty. (in Kilogram.)

Item 2003 2004 2005 (provisional)

Heroin 991 1162 877

Opium 1720 2237 1027

Morphine 109 97 47

Ganja 79653 144055 108446

Hashish 3013 4599 3793

Due to late receipt of figures from various enforcement agencies, particularly States.

(d): The Government has taken a number of steps to check smuggling of narcotics which, inter alia, include;

(i) Strict surveillance and enforcement at import and export points, land borders, airports, foreign post offices etc.

(ii) Intensive preventive and interdiction efforts along known drug routes.

(iii) Improved coordination between the various drug law enforcement agencies in order to impart greater cohesion to interdiction.

(iv) Strengthening of international liaison to improve the collection, analysis and dissemination of operational intelligence.

(v) Increased international co-operation for exchange of information and investigative assistance in administering controls over the movement of precursor chemicals.

(vi) Building of an electronic data base of offenders and suspects.

(vii) Targeting illicit manufacturing units of brown sugar and methaqualone.

(viii) Conducting training programmes for law enforcement officials for upgrading their skills to combat drug trafficking.